

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 107
CP(IB) 685 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Padam Electronics

V/s

Superchem Coatings Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Sunil Bhavsar

For the IRP/RP :

For the Respondent : Ld. PCS Mr. Niraj Trivedi

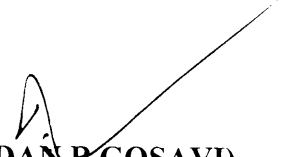
ORDER

We heard Learned Counsel for the Operational Creditor and Learned PCS for the Corporate Debtor.

The order is reserved.



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**